## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 417/2013

IN THE MATTER OF:

Virgo Softech Ltd.

Vs.

RCC Cements Ltd.

. Applicant/petitioner

Respondent

Order under Section of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner:

Mr. P. Nagesh, Ms. Suman Kumar,

Advocates

For the OL, Delhi

Ms. Chetna Kandpal, Co. Prosecutor

For Focus Impex Pvt. Ltd.

Objector

Mr. Anil Kr. Mishra with Mr. Aditya

Jain, Advocates

For SEBI

Ms. Neelima Tripathi, Mr. Bhumika Yadav,

Advocates

## ORDER

Learned Counsel for the petitioner states that he has instructions to apply for withdrawal of the petition. The prayer made by the petitioner is accepted.

C.P. No. 417 of 2013 is dismissed as withdrawn.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -

- PS -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi